## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 321 of 2016

Dated: 4<sup>th</sup> September, 2017

In the matter of:

M/s API Ispat & Power Tech (P) Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Apoorv Kurup

Mr. A.C.Boxipatro for R-1

Ms. Swapna Seshadri Ms. Rhwa Luthra for R-2

## **ORDER**

Due to paucity of time the matter could not be taken up and is adjourned to **26.10.2017.** 

**COURT MASTER**